

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



O.A/350/22/2015  
M.A/350/158/2015  
M.A/350/768/2019

Date of Order: 09.03.2021

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

ASHOKE KR. MALLICK

--Applicant

-Vs-

D/O INDIA POST

--Respondents.

For The Applicant(s): Mr. A. Chakraborty, counsel  
Ms. P. Mondal, counsel

For The Respondent(s): Ms. M. Bhattacharya, counsel

O R D E R (O R A L)

Per: Dr. Ms. Nandita Chatterjee, Member (A):

Ld. Counsel for the applicant would furnish a memo of withdrawal from the applicant, stating he wishes to withdraw the O.A alongwith the M.As.

2. Accordingly, the O.A as well as the MAs is disposed of as withdrawn.
3. Memo of withdrawal dated 09.03.2021 is taken on record.

(Nandita Chatterjee)  
Member (A)

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